

FORM NO. 4

(See Rule 42)

In The Central Administrative Tribunal

GUWAHATI BENCH : GUWAHATI

ORDER SHEET

Contempt APPLICATION NO. 8/2000

OF 199

OA. 189/92

Applicant(s) Sri Bhupendra Nath Roy

Respondent(s) Sri Rajendra Nath and others.

Advocate for Applicant(s) Mr. A. R. Roy.

Mr. B. K. Chakrabarty.

Advocate for Respondent(s)

C. Gsl.

Notes of the Registry

Date

Order of the Tribunal

The learned
applicant Advocate
has been filed
this contempt
petition for non-
compliance of
order dt 14.2.99
passed by this
Hon'ble Tribunal.

14.3.00

On the prayer of Mr. A.K.Roy,
learned counsel for the contempt
petitioner the case is adjourned
till 27.3.00.

List on 27.3.00 for further
orders.

Member (J)

Member (A)

Laid before
Hon'ble Court for
further orders.

27.3.00

None is present for the
contempt petitioner. For the ends of
justice the case is adjourned till
11.4.2000.

List on 11.4.2000 for order.

Sub. to
Section Officer
Roy

trd

Member

V

①

Notes of the Registry	Date	Order of the Tribunal
	11.4.00	On the prayer of Mr. A.K. Roy, learned counsel for the petitioner the case is adjourned to 17.5.00.
		<i>6</i> Member
	17.5.00	Heard Mr A.K.Roy, learned counsel for the petitioner and considered the petition. Prima facie it appears that the compliance of the direction of the order of the Tribunal dated 14.7.1999 has not been done by the respondents. Therefore notice of the contempt petition is ordered to be issued to the respondents. Returnable by four weeks.
<i>29-5-2000</i> Notice prepared and sent to D. Section 202 issuing of the same to the respondent through Regd post with A.D. Vide D.N.C. 1478 to 1480		List on 20.6.00 for order. Personal appearance of the contemners exempted.
<i>340</i> 12.7.2000	pg	<i>21/IV</i> Member (J)
	20.6.00	There is no Bench today. Adjourned to 13.7.00.
	13.7.2000	Present : The Hon'ble Mr S.Biswas, Administrative Member. This Contempt petition should be placed before Division Bench on 22.8.00.
	pg	<i>S</i> Member (A)
	22.8.00	There is no Bench today. Adjourned to 25.8.00.

M

M

Notes of the Registry	Date	Order of the Tribunal
<p>Please comply only dated 25/10/2000.</p> <p>JK 25/10/2000</p> <p>... 100!</p>	25.10.00	<p>Present : The Hon'ble Mr X Justice D.N. Chowdhury, Vice-Chairman.</p> <p>Heard Mr B.Chakraborty, learned counsel for the petitioner and Mr B.K. Sharma, learned counsel for the alleged contemners. It has been stated that against the order of this Tribunal dated 14.7.99 passed in C.A.189/97 a Writ Petition has been filed before the Hon'ble Gauhati High Court and the order of this Tribunal has been kept in abeyance.</p> <p>Under the circumstances learned counsel for the petitioner does not want to press this petition. Accordingly the Contempt Petition stands disposed of on withdrawal.</p>
<p><u>30.10.2000</u></p> <p>Copy of the order has been sent to the S.P.C.C. for issuing the same to the L.A.O.s for the parties.</p> <p>JK.</p>	<p>pg</p> <p>WS 25/10/2000</p>	<p>_____ Vice-Chairman</p>